

Independent Public Schools

3209. SHRI P. N. SOLANKI :
SHRI ONKAR LAL BERWA :
SHRI KIKAR SINGH :
SHRI D. R. PARMAR :
LHRI DEVEN SEN :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the number of Independent public schools, including those which may not be members of the Headmasters' Conference but are run on the pattern of the public schools system existing throughout the country at the beginning of 1950 and at present ;

(b) the State-wise break-up of such schools at present ;

(c) the number of State-run schools providing the public school pattern of education under the administrative control of Ministries like Defence, Education etc. with the names of each category of such schools ; and

(d) the total number of students separately on rolls of the independent public schools and the State-run public schools in the country at present ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (d). The required information is not available with the Ministry of Education.

New System of Education in M. P.

3210. SHRI LAKHAN LAL GUPTA :
SHRI M. G. UIKEY :
SHRI BABUNATH SINGH :
SHRI NITIRAJ SINGH
CHAUDARY :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Madhya Pradesh Government had taken approval of the Central Government before introducing the new system of education in which a provision has been made reduce the period of first degree course from three years to two years ;

(b) whether the said provision is against the national education policy of the Central

Government and the recommendations of the Kothari Commission ;

(c) if so, whether Central Government propose to take suitable action in this regard ; and

(d) if not the reasons therefor ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) No, Sir.

(b) The decision of the State Government does not appear to be in conformity with the pattern proposed both in the National Policy on Education (1968) and that recommended by the Education Commission (1964-66).

(c) and (d). In this matter, which falls within the authority of the State Government the Government of India can only advise the State Government to implement the national policy on education.

UNESCO Report on Brain-Drain

3211. SHRI D. R. PARMAR :
SHRI P. N. SOLANKI :
SHRI ONKAR LAL BERWA :
SHRI KIKAR SINGH :
SHRI DEVEN SEN :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware that as per report of the United Nations Educational Scientific and Cultural Organisation, India has undergone a loss of more than rupees four crores due to expenses incurred on education etc. in the post-war period on account of brain-drain ;

(b) whether it is a fact that 6121 and 3180 persons after taking education in technical and medical sciences have migrated to America and Canada respectively and even now persons of the above mentioned categories are migrating to other countries from India ; and

(c) if so, what arrangements are being made to check the exodus of such specialised persons in the interest of India ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) The Government has seen the report,

(b) There is some migration of techni-